

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6920/2020

This the 17th day of August 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Kukiji Mattoo

.....Applicant

(Advocate:- Mr. Vinod Wali-Not Present)

Versus

1. State of Jammu and Kashmir & Ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, learnd A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This TA (TA No.61/6920/2020) arises out of SWP No.1879/2009, wherein relief is claimed against J&K Industries Exhibition Ground. This Tribunal does not have jurisdiction in respect of the employees of J&K Industries Exhibition Ground. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...